

tries of basic and critical importance as also those of export potential.

3. Permitting capacities on the basis of the best production achieved by the units with due protection to small scale sector etc.

4. De-licensing of schemes for exploitation of alternate sources of energy.

5. Special attention to the development of industries in "No Industry Districts" and notified backward areas.

6. Creation of a Special Cell in the Secretariat for Industrial Approvals (Department of Industrial Development) to receive and process industrial investment and licence applications from non-resident Indians.

7. Review of investment policies in order to provide a positive production orientation to the industrial economy is a continuous exercise.

The Union Budget for 1983-84 contains certain proposals aimed to encourage higher production.

Setting up of an Electronics Development Fund

5106. SHRI DEEN BANDHU VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Electronic Component Industries Association (ELCINA) has urged Government to set up an electronics component development fund of Rs. 15 crores to encourage new capacities as well as modernisation;

(b) if so, whether it has also suggested a number of concessions for the industry; and

(c) if so, the reaction of Government in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) Yes, Sir.

(b) Yes, Sir.

(c) Government has noted the points.

Development of K.V.I. Sub Sector

5107. SHRI MANOHAR LAL SAINI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it was envisaged in the Sixth Five Year Plan that in order to achieve the targets laid down in the Plan there would be a need for the structural changes in the organisational and implementation pattern, need to develop and expand KVI sub-sector both vertically and horizontally and link that with IRD & Trysem programmes at the block level; and

(b) if so, the amount of progress and achievements made so far and the measures proposed to be taken to increase the production and earnings of artisans?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH) : (a) Yes, Sir.

(b) The Khadi & Village Industries sub-sector is served by the Khadi & Village Industries Commission (KVIC), as well as by the various State Governments through the respective State Khadi & Village Industries Boards.

KVIC has been implementing its programme for the development of Khadi and 25 scheduled village industries through about 1000 registered institutions, over 30,000 cooperatives and 26 State KVI Boards, operating in about 1.3 lakh villages. Efforts are being made to strengthen the State KVI Boards and to build up effective relationship between them and KVIC. Proper linkages have been built with the District Rural Development Agencies for implementing the IRD and TRYSEM Programmes. The Commissions has identified 200 blocks for intensive development under IRD programme. Similarly, it has created training/facilities for 14,000 persons per annum in 110 training centres under TRYSEM and has trained 11,317 persons under its own programmes and 24,916 persons under TRYSEM during 80-81 and 81-82. Under Biogas programme it has set up 17,144 gobargas plants in the first two years of the Sixth Plan.